

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:842

ANSWERED ON:24.07.2015

Export of Wheat and Import of Flour

Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- a) whether the Government has taken note that some States are exporting wheat and importing flour (atta);
- b) if so, the details thereof and the reasons therefor;
- c) whether the Union Government has permitted these States for such export-import;
- d) if so, the details thereof;
- e) if not, whether the Government has made any investigation in this regard;
- f) if so, the details and the outcome thereof; and
- g) the steps taken by the Union Government to discourage such practice?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (d) The import and export policy of Wheat or Meslin Flour under Indian Trade Classification (Harmonised System), 2012 Code 1101 0000 is "free". Therefore, states/individuals do not require any authorisation/license/permission for exporting wheat and importing flour (atta).

(e) to (g) Question does not arise.

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